

carrying out academic activities, converting single teacher schools into at least two teacher schools, renewal of curriculum to improve the relevance of education etc.

Sanctioned Strength of Doctors in Union Territory of Lakshadweep

1554. SHRI P.M. SAYEED : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the sanctioned strength of doctors in Union Territory of Lakshadweep;

(b) whether Government consider the present strength of doctors as sufficient, and the criteria for the Islands on the basis of which the number of doctors required is decided; and

(c) whether all the existing posts are duly filled in on regular basis and, if not, reasons therefor and how have these been filled up at present ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) The sanctioned strength of doctors in the Union Territory of Lakshadweep is 29.

(b) Yes, Sir. The strength of the doctors is determined on the basis of Institutions / Specialisations / programmes / Workload / Area from time to time.

(c) 17 posts of doctors, including Ayurvedic Physicians and Dental Surgeons are filled up on regular basis. 12 posts are vacant, as doctors appointed failed to join duty.

Report of the Committee on Aviation Security

1555. SHRI MUKUL WASNIK : Will the Minister of TRANSPORT be pleased to state :

(a) whether a five member committee appointed by the Civil Aviation Department to study aviation security has submitted its report to Government;

(b) if so, what are the recommendations of the Committee; and

(c) the action Government propose to take in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). A 5-member Committee from among the Members of Parliament on the Consultative Committee attached to the then Ministry of Tourism and Civil Aviation had carried out a study of the Aviation Security and submitted a report. Their main recommendations relate to strengthening the set-up of the Directorate of Civil Aviation Security, provision of better equipment and transport facilities to the Directorate's staff, better training and grant of adequate incentive to the personnel of the Security staff, establishment of an institution for training of police personnel developed at various airports, etc.

(c) Suitable action has been taken to further strengthen the security measures at the airports.

[Translation]

Approval for using Narmada and Tapti Rivers as Inland Waterways

1556. SHRI C.D. GAMIT : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Gujarat Government has asked for approval of the Government of India using the Narmada and Tapti rivers as inland waterways and if so, the details in this regard; and

(b) the time by which this approval will be accorded; and the details of the steps being taken by Government ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b). No, Sir. The Gujarat Government have only requested the Government of India to include the Narmada and the Tapti also